

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 495/2018

SYED WASIF HAIDER

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 21-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Prashant Bhushan, AOR
Mr. Anurag Tiwary, Adv.
Ms. Cheryl D'Souza, Adv.

For Respondent(s) : Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Prerna Sharma, Adv.
Mr. Divyesh Pratap Singh, Adv.

Mr. Birendra Kumar Mishra, AOR
Ms. Poonam Atey, Adv.
Mr. Ranjit Kumar, Adv.
Mr. Sirajuddin, Adv.
Ms. Alankrita Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard Mr. Prashant Bhushan, learned counsel for the appellant and Mr. Birendra Kumar Mishra, learned counsel for the respondent.
2. Arguments concluded.
3. Judgment reserved.

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)